

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 12/10/2020

Sr. No.	Case No.	Stage
1	CRI APPEAL 141/2018	Arguments
2	CRI APPEAL 202/2018	Arguments
3	CRI APPEAL 610/2018	Arguments
4	MA in ABA 461/2019	Arguments
5	ABA 916/2020	Arguments
6	S.C. 555/2017	Hearing
7	CRI BA 1944/2020	Hearing
8	S.C. 964/2015	Evidence
9	CRI APPEAL 316/2016	Order
10	S.C. 375/2006	Reply/Say
11	ABA 1164/2020	Reply/Say

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2	ABA 1692/2017	Arguments
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5	ABA 1695/2017	Arguments
6	ABA 1696/2017	Arguments
7	ABA 1697/2017	Arguments
8	ABA 1698/2017	Arguments
9	ABA 1700/2017	Arguments
10	ABA 1701/2017	Arguments
11	CRI APPEAL 801/2017	Arguments
12	MA in ABA 257/2018	Arguments
13	CRI APPEAL 857/2016	Hearing
14	ABA 234/2020	Hearing
15	S.C. 800/2015	Evidence P/H
16	S.C. 187/2016	Evidence P/H
17	S.C. 786/2018	Reply/Say
18	CRI BA 1958/2020	Reply/Say
19	CRI BA 1995/2020	Reply/Say
20	CRI MA 1198/2020	Appearance

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DAILY BOARD DT. 14/10/2020

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1	CRI APPEAL 964/2016	Judgment
2	ABA 204/2018	Hearing
3	ABA 162/2019	Hearing
4	CRI BA 1833/2020	Hearing
5	CRA 91/2018	Dismissal order
6	CRA 92/2018	Dismissal order
7	CRA 93/2018	Dismissal order

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Sr. No.	Case No.	Stage
1	CRI APPEAL 298/2014	Arguments
2	CRI APPEAL 323/2015	Arguments
3	ABA 2032/2019	Hearing
4	S.C. 875/2015	Evidence P/H
5	CRI MA 1090/2020	Appearance
6	CRI MA 1091/2020	Appearance

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DAILY BOARD DT. 16/10/2020

Sr. No.	Case No.	Stage
1	ABA 1287/2019	Hearing
2	S.C. 277/2017	Statement u/S 313 Cr.P.C.
3	S.C. 284/2017	Statement u/S 313 Cr.P.C.
4	S.C. 583/2016	Evidence P/H

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1	S.C. 86/2011	Evidence P/H
2	CRI APPEAL 214/2018	Arguments
3	CRI APPEAL 343/2018	Arguments
4	CRI APPEAL 565/2018	Arguments
5	ABA 1147/2020	Reply/Say
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8	ABA 1504/2019	Settelment